## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: M/s. M. C. Chemicals & Anr.

V/s.

M/s. Dehram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1) Adv. Simil Purohit alw Adv. Archan Shah ilb - Rajani Associates - R7 A 10/16

(2) Farhan Dubash W/n Vanshaw Wah Qwah 7/10/16

3) Nasruddin Gangani

Maur 7/10/16

## Order CP. No. 74/397-398/CLB/MB/MAH/2010

The Respondent side reported that R3 passed away, hence, the Petitioner is hereby directed to take steps to bring in legal heirs of the R3 by the next date of hearing.

List this matter for hearing on 17.11.2016.

511-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sq/—
V. NALLASENAPATHY
Member (Technical)